

Closure of small savings scheme

999. DR. A.K. PATEL: Will the Minister of FINANCE be pleased to state:

- (a) the names of the banks operating small savings scheme, State-wise;
- (b) whether it is a fact that some of these banks have closed this scheme;
- (c) if so, the names of such banks and the reasons therefor;
- (d) whether such banks have paid back the deposit alongwith the interest to all their account holders;
- (e) whether these banks have also paid bonus and gratuity to the concerned bank agents; and

(0 if not, by when the above actions would be completed by these banks?)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) The Public Provident Fund Scheme, Deposit Scheme for Retiring Government Employees and Deposit Scheme for Retiring Employees of Public Sector Companies of the Central Government are operated through various branches of the State Bank of India, its subsidiary banks and following nationalised banks: Central Bank of India, Bank of Maharashtra, Dena Bank, Punjab National Bank, Syndicate Bank, Canara Bank, Indian Bank, Indian Overseas Bank, Bank of India, Bank of Baroda, Union Bank of India, Allahabad Bank, United Bank of India and United Commercial Bank. State-wise data in this regard is not centrally maintained.

(b) Government has not ordered for closure of operation of these schemes in any of these banks.

(c) to (f) Do not arise.